- 2. 5741/5742 fast passenger between Alipurduar and Siliguri (MG).
- 3. 259/260 passenger between Amguri and Tuli (MG).
- 4. 5665/5666 Express between Guwahati and Lumding.

II. EXTENSION OF TRAINS:

- 1. 4055/4056 Delhi-Lumding Brahmaputra Mail extended to Dimapur.
- 2. 4055A/4056A Guwahati-Lumding Link Express extended to Dimapur.

III. INCREASE IN FREQUENCY:

The frequency of 3141/3142 Sealdah-New Alipurduar Haldibari has been increased from 6 days to daily.

Further, it is proposed to increase the frequency of New Delhi-Guwahati Rajdhani Express from weekly to triweekly by Jan'96. Push Pull services are also proposed on the Guwahati-New Bongaingaon sector. Progressive gauge conversion would also enable provision of broad gauge services beyond Dimapur towards Tinsukia.

[Translation]

Electoral Rolls

*53 SHRI HARISINH CHAVDA: Will the PRIME MINISTER be pleased to state:

- (a) whether complaints have been received regarding the inclusion of foreign national's names in the voter lists in the country;
 - (b) if so, the details thereof, State-wise; and
- (c) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) to (c). Complaints regarding the inclusion of foreign nationals' names in the voter list are required to be made to the concerned Electoral Registration Authority/Election Commission of India. Such complaints, as and when received by Central Government, are forwarded to Election Commission for appropriate action.

[English]

Industrial Growth

*54. SHRI M. V. V. S. MURTHY: SHRI BOLLA BULLI RAMAIAH:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether despite a study, 0.4 pc growth during 1994-95 and a robust 14.2 pc growth over the first two months of the current financial year, Indian industry's overall growth remains poor compared with the 1980's:
 - (b) if so, the main factors responsible therefor;
- (c) whether these facts were revealed by study of the index of industrial productions;
 - (d) if so, the details thereof;
 - (e) the position of industrial growth in 1995; and
- (f) the time by which the industrial growth is likely to increase and efforts being made in this regard?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN): (a) to (f). As per the Quick Index of Industrial Production released by Central Statistical Organisation, the overall industrial growth of 8.2% in 1994-95 and 13.3% in April-June, 1995 was higher than the average growth of industrial production during 1980s which averaged 7.8%.

[Translation]

Accidents at Level Crossings

*55 SHRI B. L. SHARMA PREM: SHRI R. SURENDER REDDY:

Will the PRIME MINISTER be pleased to state :

- (a) the number of unmanned level crossings in various Railway Zones;
- (b) the number of accidents occured at such level crossings in various parts of the country during each of the last three years;
- (c) the number of persons killed and injured as a result thereof:

- (d) the compensation paid by Railways to the victims of such accidents ;
- (e) whether the Government have chalked out a phased programme to man the unmanned level crossings in the country; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) No. of unmanned level crossings in various Railway Zones:

Central Railway	-	1303
Eastern Railway	-	687
Northern Railway	-	3090
North Eastern Railway	-	2613
Northeast Frontier Railway	•	1701
Southern Railway	-	2324
South Central Railway	-	2108
South Eastern Railway		3467
Western Railway		3972
TOTAL		21267

(b) and (c). No. of accidents occured at such level crossings in the country and casualities therein during the last three years

	No. of accidents at	No. of Persons	
	unmanned level crossings	Killed	Injured
1992-93	35	72	78
1993-94	54	146	273
1994-95	54	140	115
TOTAL	143	358	466

(d) As per provisions of Indian Railway Act, no compensation is payable by Railway to road users who become victims of accidents at unmanned level crossings.

(e) and (f). Manning of unmanned level crossings, except identified vulnerable ones, is taken up at the request of State Govt. and at their cost.

The Railways provided Rs. 25 crores during 1994-95 to man 500 level crossings. These have been manned.

It has also been decided not to deman any level crossing in future and not to provide any new unmanned level crossings.

To improve the safety, there is also a proposal to instal audio-visual alarm at unmanned level crossings. For this purpose, two audio-visual alarm sets manufactured by M/s Bharat Electronics Limited are under trial. Once these are found successful, these will be provided at other unmanned level crossings on a programmed basis.

[English]

Regularisation of Railway Employees

*56 SHRI A. VENKATESH NAIK: Will the PRIME MINISTER be pleased to state:

- (a) Whether the Government are aware that about 17 hundred employees (officer cadre) are on ad hoc basis for the last several years;
- (b) if so, the details thereof during the last three years ; and
- (c) the steps taken by the Government for regularisation of these officials?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) and (b). Adhoc promotions are made in exigencies of work pending availability of regularly selected candidates. Details are being collected and will be placed on the Table of the House.

(c) All out efforts are made to form regular panels every year after following the prescribed procedure of selection in consultation with Union Public Service Commission wherever necessary.